

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

WP No. 41885 of 2025

(DAYODAY MAHASANGH AND OTHERS Vs THE STATE OF MADHYA PRADESH AND OTHERS)

Dated : 09-02-2026

*Shri Yash Lodha - Advocate for petitioners.*

*Shri Anubhav Jain - Government Advocate for the respondent/State.*

*Shri Siddharth Seth - Advocate for the respondent no.3.*

*Shri Ajay Mishra - Senior Counsel with Shri Gaurav Tiwari, Shri  
Rahul Chourey and Shri Shubham Patel - Advocates for the respondent no.5.*

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Learned counsel for parties informed that in some other proceedings, slaughter house has been sealed and is not operational today.

List for consideration in the week commencing 16.03.2026.

Liberty is granted to the petitioner to mention the matter in case the slaughter house is de-sealed in the meantime.

Reply be filed in the meantime.

(SANJEEV SACHDEVA)  
CHIEF JUSTICE

(VINAY SARAF)  
JUDGE

m/-